

The Minister of Finance (Shri C. D. Deshmukh): (a) Government have not received any loan or other assistance directly in connection with the Grow More Food Campaign from any of the sources mentioned.

(b) Does not arise.

(c) As already stated, no part of the assistance received from these sources is utilised directly for the Grow More Food Campaign.

DAM ON RIVER NAYAR

*1084. **Shri Bhakta Darshan:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether investigations about the proposed dam at Marora on the river Nayar in district Garhwal (U.P.) have been completed;

(b) the final recommendations of the experts about its feasibility;

(c) the amount of money estimated to be spent on its construction;

(d) the expenditure so far incurred on the project;

(e) whether it has been included in the Five Year Plan; and

(f) if not, whether it will be taken up in any future Plans?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (d). The information is being collected and will be placed on the Table of the House as soon as possible.

(e) No, Sir.

(f) It is not possible to give any indication at this stage.

STANDING COMMITTEES

*1085. **Shri S. N. Das:** Will the Prime Minister be pleased to refer to the reply to starred question No. 247 asked on the 27th February, 1952 and state:

(a) whether the Government of India have now finally decided to abolish the Standing Committees attached to various Ministries; and

(b) if not, the reasons for the delay in getting such Committees set up as usual?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Does not arise.

MATCH INDUSTRY

*1086. **Shri M. Islamuddin:** Will the Minister of Commerce and Industry, be pleased to state:

(a) the comparative position of Match Industry in India from the year 1948 to 1951 so far as production figures are concerned;

(b) whether matches manufactured in India are sufficient to meet the requirement of the Country; and

(c) the quantum of export or import of matches in 1951-52?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Production of matches during the years 1948 to 1951 is given below:—

Year	Production
	(In cases of 50 gross boxes of 60 sticks each)
1948	5,33,610
1949	5,28,755
1950	5,19,395
1951	5,77,472

(b) Yes, Sir.

(c)

	Value	
	In cases of 50 gross boxes of 60 sticks each.	
		Rs.
Exports	440	87.597
Imports	10 Approx.	1,548

SOUND SYSTEMS IN PARLIAMENT

*1087. **Shri R. N. Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the respective costs of the installations of sound equipments in the House of the People and the Council of States and the recurring expenditure (monthly or annually) on the maintenance of the equipments;

(b) whether they have been imported from foreign countries and if so, from what countries and through what agencies; and

(c) whether the systems used in either Chamber are latest discoveries or only old ones?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Cost of the sound equipments, including air freight, customs duty and installation charges, in the House of the People and the Council of States is Rs. 78,561 and Rs. 53,813 respectively, and the monthly recurring expenditure for both the Houses together is Rs. 500.

(b) Yes, they have been imported from England and Holland respectively, through the Director General, India Stores Department, London.

(c) Both of them are up-to-date modern sets.

RESTRICTIONS ON INDIANS IN MALAYA

*1088. **Shri B. N. Roy:** Will the Prime Minister be pleased to state:

(a) whether there is any restriction against raising funds, establishment of new institutions and starting organisations political or non-political by the Indian citizens who are at present in Singapore and Malaya;

(b) if so, the steps taken by the Indian Government for removing those restrictions; and

(c) whether the Government of India have become strict in giving passports to the Indian citizens who want to go to Singapore and Malaya in connection with business?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) and (b). Government are not aware of any such restrictions.

(c) On receiving reports that some skilled workers had gone to Malaya evading the provisions of the Indian Emigration Act by misrepresenting themselves to be businessmen, instructions have been issued to passport issuing authorities to scrutinize carefully the claims made by intending travellers to be businessmen.

MARI CANAL PROJECT

*1091. **Shri Dabhi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) whether it is a fact that the Mahi Canal Project has been included in the First Five Year Plan;

(b) if the answer to part (a) above be in the affirmative, what progress has been made by it;

(c) when the whole project will be completed; and

(d) how many acres of land will come under irrigation on completion of the Project?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir, in respect of Stage I Weir Scheme only.

(b) Approach road to Weir site, geological and geophysical surveys for the Weir Site, exploratory boring operation for finalising the site and electrification of Thasra Colony have

been completed. Land acquisition proceedings for main canal and foundation work and canal excavation are in progress.

(c) About 1958.

(d) 90,000 acres in Kaira District.

COMMUNITY PROJECTS IN BOMBAY

*1092. **Shri Dabhi:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) which areas in Bombay State have been selected for the purpose of operating Community Projects;

(b) what machinery has been set up for the implementation of these Projects; and

(c) what progress has been made in the implementation of these projects and how long it will take to implement them?

The Minister of Finance (Shri C. D. Deshmukh): (a) 4 Projects and one Development Block have been allotted to Bombay as follows:—

- (1) Mehasana district (Vijapur-Kalol Tehsils).
- (2) Kolhapur district (Karneer-Panhala Tehsils).
- (3) Trana-Kolaba districts (Kal-yab-Karjet-Khalapur Tehsils).
- (4) Belgaum district (Hukkeri-Gokak Tehsils).
- (5) Sabarkantha district—one Development Block.

(b) The Government of Bombay have set up a State Development Committee in connection with the execution of Community Development Projects consisting of the following:—

- (1) The Honourable the Chief Minister (Chairman).
- (2) The Honourable Minister for Revenue, Agriculture and Forests.
- (3) The Hon'ble Minister for Finance.
- (4) The Hon'ble Minister for Public Works.
- (5) The Hon'ble Minister for Co-operation.
- (6) The Chief Secretary to Govt. and Development Commissioner (Secretary to the Committee).
- (7) The Secretary to the Government, Revenue Department.
- (8) The Secretary to Government, Finance Department.